

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. 3553 /  
III-6-3/2023 (Virtual Courts)

Bilaspur, dated 23 March 2023

The Chief Judicial Magistrate (CJM) of Durg, Surguja at Ambikapur, Bilaspur and Bastar at Jagdalpur are nominated to work as Judge of the **Virtual Court in addition to their own work** at their respective District for hearing of traffic challan cases with immediate effect.

BY ORDER OF HON'BLE THE HIGH COURT

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL

Endt. No. 3554 / Checker  
III-6-3/2023 (Virtual Courts)


Bilaspur, dated 23 March, 2023

### Copy forwarded to-

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 15) Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 16) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 17) The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs, Department, Mantralaya, Atal Nagar, Nava Raipur, for information.
- 18) The District and Sessions Judge, Durg, Surguja at Ambikapur, Bilaspur and Bastar at Jagdalpur for information & necessary action.
- 19) The District and Sessions Judges Balod/Balodabazar-Bhatapara/Balrampur Headquarter at Ramanujganj/ Bemetara/Dakshin Bastar, (Dantewada)/ Dhamtari/ Janjgir-Champa/ Jashpur/ Kabhirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Uttar Bastar (Kanker) for information.

- 20) Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur, for information.
- 21) The Additional Registrar (Judicial/Administration/ D.E.& E./Judicial), High Court of Chhattisgarh, Bilaspur, for information.
- 22) Officer-on Special Duty-cum-C.P.C., E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur, for information.
- 23) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 24) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25) The Chief Judicial Magistrate, Durg, Surguja at Ambikapur, Bilaspur and Bastar at Jagdalpur, for information & necessary action.
- 26) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 27) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 28) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.
- 29) The Deputy controller, Government Regional Press, Khairagarh Road, Rajnandgaon, C.G. with a request to publish it in the forthcoming issue of the Chhattisgarh Gazette.

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL  
23-03-2023